

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3049  
ANSWERED ON:24.04.2012  
LOAN FOR GODOWNS  
Pradhan Shri Amarnath

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has formulated any plan to provide loan at a lower interest rate for warehouses and storage sector in order to minimise the wastages;
- (b) if so, the details thereof indicating the names of the banks and other agencies chosen to provide the said loans;
- (c) whether the Government is planning to rope in the private players under Public Private Partnership mode to meet the target of storage capacity of 52.32 lakh tonnes; and
- (d) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): In 2011-12 the Government of India announced an amount of Rs. 2000 crore from the Rural Infrastructure Development Fund (RIDF) for creating warehousing facilities. The operating guidelines for financing warehousing infrastructure has been issued by National Bank of Agriculture and Rural Development (NABARD). Financial assistance is available under this Scheme to State Governments, agencies owned/supported by Central/State Governments, cooperatives, etc. It has also been extended by way of refinance to the banks to finance establishment of warehousing infrastructure. Accordingly, all proposals sanctioned by Regional Rural Banks, State/ District Central Cooperative Banks, urban Cooperative Banks and Scheduled Commercial Banks during 2011-12 for establishment of warehousing infrastructure are eligible for refinance from NABARD under the above Scheme. Main features of the RIDF (Warehousing) 2011-12 is at Annexure-I.

(c) & (d): Due to the increased procurement of foodgrains and to reduce the storage under Cover and Plinth (CAP), the Government formulated a Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs) under the Public Private Partnership (PPP) mode. Assessment of additional storage needs under the scheme is based on the overall procurement/consumption and the storage space already available. For the consuming areas, storage capacity is to be created to meet four months requirement of PDS and other Welfare Schemes in a State. For the procurement areas, the highest stock levels in the last three years are considered to decide the storage capacity required.

Based on this analysis and criteria laid down in the scheme, State wise capacity requirement and locations were identified. Under the scheme, the Food Corporation of India would now give a guarantee of ten years for assured hiring to the private entrepreneurs. A capacity of about 152 lakh tonnes is to be created in 19 states. The state-wise details are at Annexure-II. Out of this tenders have been finalized for creation of storage capacity of about 90.75 lakh tonnes as on 31.03.2012 by the private entrepreneurs. CWC and SWCs are constructing 5.4 and 14.75 lakh tonnes respectively under the Scheme.